

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA**

CA No 137/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	Concast Steel & Power Ltd		
Under Section	231		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK KUMAR KHAITAN, F.C.C.,
PRACTISING COMPANY SECRETARY
APPLICANT
COMPANY
Khaitan
20/11/2017

ORDER

Ld. Pr. CS for the petitioner is present.

List on 10/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)